

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

GOVERNMENT OF INDIA
CABINET SECRETARIAT

RAJYA SABHA
UNSTARRED QUESTION No. 2241

TO BE ANSWERED ON THURSDAY, MARCH 20, 2025 / 29 PHALGUNA, 1946 (SAKA)

CHALLENGES IN INTER-MINISTERIAL CO-ORDINATION

2241. SHRI RAVI CHANDRA VADDIRAJU:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Government is aware of the challenges in inter-ministerial co-ordination affecting the timely implementation of key Government policies and schemes;
- (b) if so, the measures being taken to enhance coordination and ensure efficient execution of policies across the Ministries; and
- (c) if not, the reasons for the lack of an integrated approach in policy implementation?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF EARTH SCIENCES; MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY; AND MINISTER OF STATE IN THE DEPARTMENT OF SPACE

(DR. JITENDRA SINGH)

(a), (b) and (c) : Yes. The Government has adopted the 'Whole of the Government' approach in formulation and implementation of policies, schemes and programmes. The silo-approach of functioning has been replaced with robust mechanisms for facilitating cross-sectoral coordination and integration. In order to achieve better synergy, Ministries and Departments have been divided into ten Sectoral Groups namely: (i) Rural and Agriculture; (ii) Infrastructure; (iii) Resources; (iv) Social; (v) Welfare; (vi) Finance and Economy; (vii) Commerce and Industry; (viii) Technology; (ix) Governance; and (x) Security and Foreign Affairs. Accordingly, ten Sectoral Groups of Secretaries have been constituted which examine issues in a holistic and integrated manner. Further, Cabinet/ Cabinet Committee notes also undergo extensive inter-ministerial and stakeholders' consultations wherein all aspects including the strategy for implementation are examined in detail. In addition, Ad hoc Committees of Ministers or Committees of Secretaries are constituted to expedite resolution of inter-ministerial issues impacting timely implementation.
